

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3422  
ANSWERED ON:16.03.2011  
TECHNICAL INSTITUTES  
Singh Shri Ganesh;Yadav Shri M. Anjan Kumar

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of courses being offered by the Union Government recognised technical institutes in the country;
- (b) whether Prof. Yashpal Committee on the Renovation and Rejuvenation of Higher Education has submitted their report;
- (c) if so, the terms of reference, major findings/recommendations of the Committee;and
- (d) the follow-up action taken thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a): The All India Council for Technical Education (AICTE) grants approval to the technical institutions to offer various courses. The list of approved nomenclature of courses for the academic year 2011-12 is given in Appendix-2 of the Approval Process Handbook 2011-12 of AICTE which is available on their website [www.aicte-india.org](http://www.aicte-india.org). Also, the details of courses being run by Centrally Funded Technical Institutions are available on their respective websites

(b): Yes, Sir.

(c): The terms of reference of the Committee are at Annexure. The Committee had recommended, inter-alia, the establishment of a National Commission for Higher Education and Research to subsume the existing bodies, namely, the University Grants Commission (UGC), All India Council for Technical Education (AICTE), National Council of Teacher Education (NCTE), Distance Education Council (DEC) and the academic functions of the professional councils concerned with higher education.

(d): A Task Force was constituted to aid and advise the Government on implementing the reforms and re-structuring as recommended by the Committee to advise on the Renovation Rejuvenation of Higher Education (Yashpal Committee) and the National Knowledge Commission. The Task Force has submitted its report to the Government on 21st October, 2010. Inter-ministerial consultations on a draft legislation for creation of an over-arching authority namely, National Commission for Higher Education & Research has been initiated.